

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOs. 1467 & 1471 of 2019 IN**  
**DFR NO. 2239 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Ponni Sugars (Erode) Limited ..... Appellant(s)**  
**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Ritu Apurva  
Ms. Aadishree

Counsel for the Respondent (s) : ----

**ORDER**

List the matter on **28.08.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*